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Title: Need to enhance the share of Union Government to 75% under the scheme of Indira Awas Yojana.

SHRI K. ASHOK KUMAR (KRISHNAGIRI): Under the scheme of Indira Awaas Yojana (IAY) financial assistance worth *Rs.70,000-* in plain areas and *Rs.75,000* in difficult areas (high land area) is provided for construction of houses in 220 sq.ft. areas for BPL population in the villages with contribution from State Government.

Under this scheme, during the year 2012-2013, the Union Government had sanctioned the financial assistance of Rs. 45,000/- per house for construction of houses in 220 sq.ft., out of which Rs. 33750 as share of Union Government and Rs. 11, 250/- as share of Tamil Nadu Government. It is not possible to build a house with this meagre amount. So the State Government has allocated additional amount of Rs. 55,000- with total amount Rs. 66,250/- as State Government contribution.

During the year 2013-14, the Union Government sanctioned 88,436 houses with union Government's share of Rs. 52,500 and State Govt. share was 17,500, but Rs. 50,000/- more was sanctioned by State Government.

During the year 2014-2015 the Union government had sanctioned only 53,429 houses with the financial assistance of Rs. 52,500 and State Govt. Contribution of Rs. 17,500 but Rs. 50,000/-, more was also sanctioned by State Government. The houses sanctioned to Tamil Nadu for the year 2014-15 has been reduced compared to the previous years. Every year the State Government is constructing 60,000 houses measuring 300 sq.ft 'Green Houses' at the cost of 1,80,000/- and providing Rs. 30,000/- for solar system for poor people. It is more than the Union govt. contribution. Further, the cost of construction materials i.e. cement, bricks, sand, iron, wooden etc. is increasing every year. So the amount may also be increased to meet the increased material cost.

At present, allocation of house under IAY scheme is 60:40 for SC/ST and others respectively. The 60% is not fully utilised by SC/ST in some rural areas. The quota left out from these SC/ST allotted quota may be allotted to the eligible general people.

Hence, I urge upon the union govt. to increase the financial assistance to 75%, for construction cost and 25% may be shared by the State Government, and quota for SC/ST may also be relaxed so that the allotted quota for the year may be utilised by others.